

(b) if so, whether any steps have been taken in this direction?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (GHOWDHARY RAM SEWAK.) : (a) ?nd (b) Government of India have been pressing Pakistan through diplomatic channels to open the over-land route for all goods in transit between India and Afghanistan, but without any success so far.

#### SALE OF LAND BY LESSEES AT AGRA CANTONMENT

♦405. SARDAR D. K. JADHAV : Will the Minister of DEFENCE be pleased to state

(a) whether Government have recently received any representations from the residents of Agra Cantonment alleging unauthorised sale of plots of land Nos. 158, 158A, 158B in the Cantonment area by the lessees;

(b) whether it is a fact that Government have suffered a loss of heavy amount of money for not auctioning these plots; and

(c) the action proposed to be taken by Government in the matter."

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) No, Madam. Representations have however been received in respect of Bungalow No. 158 (Survey No. 281), Gwalior Road, situated in the Agra municipal area.

(b) and (c) Do not arise in view of answer to (a) above.

#### PUBLIC MEN IN DIPLOMATIC POSTS

♦406. SHRI RAJENDRA PRATAP SINHA :

SHRI KRISHAN KANT :

SHRI A. G. KULKARNI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether government have decided not to appoint public men to diplomatic posts; and

(b) if so, what are the reasons therefor ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) No, Madam.

(b) Does not arise.

#### IMPLEMENTATION OF RECOMMENDATIONS OF ENGINEERING WAGE BOARD BY H.A.L.

♦407. SHRI BANKA BEHARY DAS:

Will the Minister of DEFENCE be pleased to state :

(a) whether the recommendations of the Engineering Wage Board have been implemented by the Hindustan Aeronautics Limited; and

(b) if not, the reasons for the delay in implementing the recommendations?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) and (b) The recommendations of the Central Wage Board on Engineering Industries are still under consideration of Government of India. The Management of Hindustan Aeronautics Limited have, however, started direct negotiations with the Employees' Unions in this regard.

#### OFFER OF DAILY ALLOWANCE TO CHIEF MINISTER OF ORISSA BY THE GOVERNMENT OF U.S.A.

\*408. SARDARGURCHARAN SINGH TOHRA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Chief Minister of Orissa visited United States recently as a guest of U.S. Government;

(b) if so, whether the U.S. Government offered daily allowance to the Orissa Chief Minister during his stay in U.S.A.;

(c) whether the Government of India has lodged any protest with the U.S. Government for offering daily allowance to Chief Minister of an Indian State which is not in conformity with established practice; and

(d) if so, the reaction of the U.S. Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) and (b) The Chief Minister of Orissa and his son were invited to U.S.A. for one month on an invitation from the U.S. Department of State. While forwarding the invitation to the Ministry of External Affairs, the U.S. Embassy had indicated in their Note that the terms of invitation included domestic transportation within United States and an appropriate *per diem* allowance to cover their board and lodging.

(c) and (d) While clearing the visit the Ministry of External Affairs in their Note to the U.S. Embassy pointed out that it was not customary for a Government to offer daily allowance to a foreign dignitary that it invites, though it is open to the inviting Government to offer local hospitality, if it so chooses. The U.S. Embassy have acknowledged the Note.

The Ministry of External Affairs brought the above facts to the notice of the Ghiet Minister of Orissa also.

#### TRADE AGREEMENT BETWEEN INDIA AND GUYANA

\*409. SHRI S. A. KHAJA MOHI-DEEN : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether any trade agreement has been signed between India and Guyana recently; and

(b) if so, what are the details thereof

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (GHOWDHARY RAM SEWAK) : (a) No, Madam.

(b) Does not arise.

#### INDIAN NATIONALS IN BURMA

\*410. SHRI JAGAT NARAIN : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian nationals in Burma at present;

(b) the number of Indian nationals who have so far returned to India from Burma since 1st January, 1964 on account of technical difficulties and for other reasons; and

(c) the measures proposed to be adopted by the Government of India to remove the difficulties to Indian nationals living in Burma?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) There are approximately 68,000 Indian nationals in Burma.

(b) 1,74,500 (approx.)

(c) The Government of India have been making every effort through diplomatic channels to alleviate the problems faced by Indian nationals and persons of Indian origin living in Burma. This

question was raised with the Burmese Government during the Prime Minister's recent visit to that country. The Burmese Government assured us that they would endeavour their utmost to settle these outstanding matters sympathetically and expeditiously.

#### EXPORT OF NEW ITEMS TO WESTERN EUROPE

\*411. 1. PROF. SHANTILAL KOTHARI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that Shri Prakash Tandon, the Chairman of the State Trading Corporation, after his recent tour to the European countries has stated that India could export various new items from curry-powder to cut flowers to the West European countries; and

(b) if so, what steps are being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (GHOWDHARY RAM SEWAK) : (a) Yes, Madam.

(b) The State Trading Corporation is developing marketing strategies country-wise and product-wise, particularly identifying labour intensive production areas vacated by developed countries.

#### PAK GUERRILLA FORCE IN KASHMIR

♦412. DR. (MRS.) MANGLADEVI TALWAR

GHOWDHARY A. MOHAMMAD:

SHRI SYED HUSSAIN :

SARDAR NARINDAR SINGH BRAR:

SARDAR GURCHARAN SINGH TOHRA:

SHRI B. K. MAHANTI:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the report that Pakistan has decided to organise a guerilla force for subversive activities in Kashmir; and

(b) if so, what is the reaction of the Government of India thereto ?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) Yes, Madam.